

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.12.2021 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 886 of 2021 & I.A. No. 2376 of 2021	Rajputana Constructions Pvt. Ltd. Vs. ILFS Transportation Network Ltd. & Anr.	Shivanshu Kumar	Madhavi Khanna Nihaad Dewan-R1 Ankit Sareen-R2 Krishna Bubna

For Directions

2.	Comp. App. (AT) (Ins) No. 1217 of 2019	Swati Rajesh Phad. Vs. UCO Bank & Anr.	Santosh Kumar	Shailly Dinkar Ankur Kumar-(IRP)
3.	Comp. App. (AT) (Ins) No. 245 of 2020	ICICI Bank Ltd. Vs. Subham Capital Pvt Ltd & Ors.	Charu Bansal	
4.	Comp. App. (AT) (Ins) No.253 of 2020	Avadhraj Energy Pvt. Ltd. Vs. Chemtrols Industries Pvt. Ltd.	Gaurav Kumar	Atanu Mukherjee-R1
5.	Comp. App. (AT) (Ins) No. 446 of 2020	Moser Baer Karamchari Union Vs. Moser Baer Solar Ltd.	Shriya Maini	Arvind Garg Kamal Mehta
6.	Comp. App (AT) (Ins) No. 920 of 2020	Orient Abrasives Ltd. Vs. Fairmate Chemicals Pvt. Ltd.	Sandeep Grover	
7.	Comp. App. (AT) No. 235 of 2019	Regent R & D Technologies Pvt Ltd & Anr. Vs. The Registrar of Companies, Pune.	Susshil Daga	Ashish Aggarwal
8.	Comp. App. (AT) No. 322 of 2019	Parvinder Singh Sawhney Vs. Sawhney Export House Pvt. Ltd. & Ors.	Sonam Anand	Rajan Sabharwal

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 372 of 2020	Nikhil Chaudhary Vs. Hi-Lead Infotech Pvt. Ltd.	Mahohar Malik	
10.	Comp. App. (AT) No. 152 of 2021 (With Defects)	Explorers Travels and Tours Pvt. Ltd. Vs. Punita Khatter & Ors. With	Tuhin Sinha	Aditya Bharech-R1 Punita Khatter
11.	Comp. App. (AT) No. 153 of 2021 (With Defects)	Global Leisure & Recreations PTE Ltd. Vs. Punita Khatter & Ors.	Pranay Sarkar	Aditya Bharech-R1 Punita Khatter
12.	Comp. App. (AT) No. 154 of 2021	D.B.P.L Vs. Registrar of Companies	Gaurav Kumar	
13.	Comp. App. (AT) No. 155 & 156 of 2021	Intellectual Builders Private Ltd. Vs. Registrar of Companies	Raktim Gogoi	
14.	Comp. App. (AT) No. 157 & 158 of 2021	Sita Ram Singhal Vs. The Registrar of Companies, NCT of Delhi, New Delhi	Pankaj Agarwal	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 459 of 2021	Kuldeep Enterprises Vs. ABG Shipyard Ltd. & Anr.	Mohnish Nirwan	Abhishek Sharma-R1 & R2 Amruta Modak
16.	Comp. App. (AT) (Ins) No. 609 of 2021	Sharad Srivastava Vs. Value Infracon India Pvt. Ltd.& Ors.	Kumar Deepraj	Sanjay Kumar Singh-R1 Neeraj Kr Gupta-R4
17.	I.A. No. 1657 & 1658 of 2021 in Comp. App. (AT) (Ins) No. 623 of 2021	Himachal Pradesh State Electricity Board Ltd., Through Its Chairman Vs. Suraj Fabrics Industries Ltd.	Shaurya Vardhan Kuthiala	GP Madan Aditya Madan Aadharsh Prakash

For Hearing

18.	Comp. App. (AT) (Ins) No. 715 of 2020 (PH)	Rushabh Civil Contractors Pvt. Ltd. Vs. Centrio Lifespaces Ltd.	Natasha Dalmia	Rohan Agarwal Harshad Vyas
19.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2 Pallavi Pratap

20.	Comp. App. (AT) (Ins) No. 1070 of 2020	ADS Resources Ltd. Vs. Shilpi Cables Technologies Ltd.	Chandra Shekhar Yadav	P.S. Bindra Simran Jeet Sonali Mehta
21.	Comp. App. (AT) (Ins) No. 70 of 2021	Devendra P. Jain Liquidator of Sandhyaprakash Ltd. Vs. Office of Assistant Commissioner of Income Tax, Bhopal & Anr.	Honey Satpal	Rajat Singhai-R1 Maithili Mehta Nachiket Mehta
22.	Comp. App. (AT) (Ins) No. 439 of 2021 & I.A. No. 1465 of 2021	Anil Tayal Resolution Professional for M/S Horizon Buildcon Pvt. Ltd. Vs. Committee of Creditors of M/S Horizon Buildcon Pvt. Ltd.	Abhishek Anand	Mayuri Raghuwanshi Pulkit Thareja Vyom Raghuvansi Purvati Wali
23.	Comp. App. (AT) (Ins) No. 501 of 2021	Somesh Choudhary Suspended Director at Global Fragrances Pvt. Ltd. Vs. Knight Riders Sports Pvt. Ltd.	Aditya Sharma	Vishal Gehrana-R1 Ruby Singh Ahuja Navandeep Singh-R2 Sohan Kinkhabwak
24.	Comp. App. (AT) (Ins) No. 731 of 2021	Basavaraj Koujalagi & Ors. Vs. Sumit Binani Liquidator of Gujarat NRE Coke Ltd.	Bharat Sood	Arjun Asthana K Thaker-R1 Sumit Binani
25.	Comp. App. (AT) (Ins) No. 845 of 2021	Ramkrishna Forgings Ltd. Vs. Ravindra Loonkar Resolution Professional of ACIL Ltd. & Anr.	Raveena	Sumant Batra Anisha Mahajan Ashly Cherian

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar